

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

PRINCIPAL BENCH

Item No. 103
(IB)-799(PB)/2018

IN THE MATTER OF:

Green Edge Builldtech LLP
v.
Saha Infratech Pvt. Ltd.

.... Applicant/petitioner
.... Respondent

Order under Section 7 of IBC, 2016

Order delivered on 31.05.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the petitioner:
For the respondent:

Mr. Varun Jain, Ms. Sonika Sharma, Advs.
Mr. Arpit Dwivedi, Adv.

ORDER

Learned counsel for the parties have stated that the settlement has been reached which is likely to be signed within two days.

List on 04.06.2019.

Sd/

(M. M. KUMAR)
PRESIDENT

Sd/

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)